

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 28-02-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR  
Ms. Mayuri Shereen, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue reminder for records as well as for certificate of  
service in respect of all the Respondents.

List again on 20.04.2020.

RAJIV KALRA  
Registrar

pm